IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 12
(IB)-1436(PB)/2018

IN THE MATTER OF:
Mr. Chandanmeet Singh Sethi .... Petitioner/Applicant
Vs.
M/s. Imperia Structures Limited .... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 23.01.2023

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. RAHUL PRASAD BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Sumit K Batra, Mr. Manish Khurana
For the Respondent : Mr. Manas Syal

ORDER

IA-2142/2022

List the matter again alongwith all pending IAs on 10.03.2023 for physical hearing.

-Sd/-
(RAHUL PRASAD BHATNAGAR)
MEMBER (TECHNICAL)

-Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

23.01.2023
Lalit